

Enhancing funds under NCCF

1470. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of funds earmarked for the National Calamity Contingency Fund (NCCF) for the Twelfth Five Year Plan period;
- (b) whether the funds earmarked under the scheme for the Eleventh Five Year Plan are not sufficient to meet the urgent requirement;
- (c) whether the Ministry of Home Affairs has approached the Niti Aayog to review National Calamity Contingency Scheme and to enhance the funds for implementation of schemes under NCCF; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (d) Sir, National Calamity Contingency Fund (NCCF) is not a Plan fund and therefore no fund is earmarked in this regard by the NITI Aayog (erstwhile Planning Commission) during the Eleventh and Twelfth Five Year Plan period. In view of this fact question does not arise to approach the Niti Aayog to review or enhance the funds under NCCF.

However, the Government of India raised the corpus of National Disaster Response Fund (erstwhile NCCF) by a cess-backed mechanism through levying the 'National Calamity Contingency Duty' on selected items and additional budgetary support is provided by the Ministry of Finance as and when necessary.

Special women cops for safety of women in the capital

1471. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that with a view to ensure better safety of women in the capital city Delhi, it is proposed to train special women cops for providing better safety and security to women in the capital city Delhi;
- (b) if so, the details thereof;
- (c) what are the focal points where such trained women cops are proposed to be deployed in the capital city to help women in distress; and
- (d) what is action plan to sensitize the public to come forward to help women in distress on the roads or otherwise?